

Hindu families coming from Pakistan

†954. SHRI LAL SINH VADODIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Hindu families from Pakistan are still coming to India;
- (b) if so, whether Government has sought any information from the Pakistan Government; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GENERAL (RETD.) V.K. SINGH): (a) Government has been coming across instances of members of minority communities in Pakistan, including Hindus, entering India on valid visas and not going back to Pakistan on the grounds of religious persecution. Representations have also been received from some of them for allowing extension of their visas and also for permitting them to apply for Long Term Visa (LTV) to stay in India.

(b) and (c) Though the 'Simla Agreement' of July 1972 between India and Pakistan specifically provides for non-interference in each others' internal affairs, nevertheless, based on reports of persecution of minority groups in Pakistan, Government has taken up the matter with the Government of Pakistan. In its response the Government of Pakistan has been stating that it was fully cognizant of the situation and looked after the welfare of all its citizens, and particularly of its minority community.

Indian territory shown in Chinese map

†955. DR. ANIL KUMAR SAHANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Chinese soldiers have intruded into the Indian territories and China has shown Indian territories in its map; and
- (b) if so, the steps being taken by Government to stop it?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GENERAL (RETD.) V.K. SINGH): (a) and (b) There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China. From time to

†Original notice of the question was received in Hindi.